

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 01-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>10:00-11:00 AM</b>				
1	O.S. 409/2020 (SUMMONS) IA/1/2020 IA/2/2020		GEORGE PEARSON <b>Vs</b> SUNRISE GROUP	SHIVA AND SHIVA
2	O.S. 47/2004 (HEARING) IA/1/2004		PARVATHAMMA <b>Vs</b> T.SUBBA REDDY	
3	O.S. 15/2007 (HEARING) IA/1/2007		T. A. PUTTANNA <b>Vs</b> CHIKKANNA	M. V. CHANDRSHEKHARA REDDY
4	O.S. 377/2007 (HEARING) IA/1/2007		MOHAMMED RIYAZUDDIN <b>Vs</b> S. S. MAHGANSHETTY	N. RAMESH
5	O.S. 427/2008 (HEARING) IA/1/2008 IA/2/2008		C. R. SHANTHA KUMAR <b>Vs</b> S. RAMAIAH	K. SURYANARAYANA RAO
6	O.S. 59/2009 (HEARING) IA/1/2009		M. C. PADMA <b>Vs</b> RATHNAMMA	K. M. MUNE GOWDA
7	O.S. 501/2009 (HEARING)		STATE OF KARNATAKA <b>Vs</b> G. HONNAPPA	CHANDRASHEKAR VITHALJADHAV
8	O.S. 505/2010 (HEARING) IA/4/2010 IA/3/2010 IA/1/2010 IA/5/2010 IA/6/2010 IA/2/2010		REPTD. BY K. M. SRINIVASA MURTHY - GPA SUNRISE INTER ACTIVE I <b>Vs</b> STATE OF KARNATAKA	S. SRINIVASA MURTHY and OTHERS
9	O.S. 635/2016 (HEARING) IA/1/2016		ANILDEV V <b>Vs</b> THE PRINCIPAL SECRETARY	
10	O.S. 1257/2016 (HEARING) IA/1/2016		B SHIVANNA <b>Vs</b> RAMAIAH	JRB
11	O.S. 1195/2018 (HEARING) IA/1/2018		SIDDAMMA G REP BY J SHIVALINGAPPA <b>Vs</b> C.N. PRAKASH	L. SIDDEEHA UMMATHUR
12	O.S. 1197/2018 (HEARING) IA/1/2018		NAGARATHNA M.L REP BY HEMARAJ R C <b>Vs</b> C.N. PRAKASH	SIDDESHA UMMATTUR
13	O.S. 1199/2018 (HEARING) IA/1/2018		N.L. ANUSUYA <b>Vs</b> C.N. PRAKASH	L. SIDDESHA UMMATTUR

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14	O.S. 1201/2018 (HEARING) IA/1/2018		MANJULA G.H REP BY NAGESH G C <b>Vs</b> C.N. PRAKASH	L. SIDDEEHA UMMATHUR
15	O.S. 1203/2018 (HEARING) IA/1/2018		JAYALAKSHMI S. <b>Vs</b> C.N. PRAKASH	L. SIDDESHA UMMATTUR
16	O.S. 1205/2018 (HEARING) IA/1/2018		HEMARAJ R.C <b>Vs</b> C.N PRAKASH	L. SIDDEEHA UMMATHUR
17	O.S. 359/2019 (HEARING) IA/1/2019		T E JAYAPPA <b>Vs</b> C G THIMME GOWDA	K.B.THIPPESWAMY
18	O.S. 1547/2019 (HEARING) IA/1/2019 IA/2/2019		SHARADA ESTATES PRIVATE LIMITED REP BY S. PADMANABHAN <b>Vs</b> SUNDARA RAMA REDDY	ABHINAV R.
19	O.S. 1047/2013 (AWAIT SUMMON/NOTICE) IA/1/2013 IA/2/2013 IA/3/2013		CHAITHRA REPTD BY THIMMARAYAPPA <b>Vs</b> LAKSHMAMMA	DHARMAPAL AND LAKSHMIKANTH.K
20	O.S. 1743/2014 (ARGUMENTS) IA/1/2014		ROTARY BANGALORE IT CORRIDOR REP BY RAJIV UNNIKRISHNAN <b>Vs</b> ATHLETICS FEDERATION OF INDIA REP ADILLE J SUMARIWALLA	REGO AND REGO

**Cases listed below are adjourned due to Covid 19**

21	O.S. 469/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	K. RANGANATH <b>Vs</b> THE VILLAGE ACCOUNTANT	L.S LAW FIRM
22	O.S. 471/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	S.K. MANJUNATH <b>Vs</b> THE VILLAGE ACCOUNTANT	L.S LAW FIRM
23	O.S. 499/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	A.H. MEMORIAL EDUCATIONAL TRUST REP BY NISSAR AHMED <b>Vs</b> MUNIKRISHNAPPA	A. ANIL KUMAR SHETTY
24	O.S. 585/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	Y RAVIKUMAR REP BY M NARAYANASWAMY <b>Vs</b> R NAGABHUSHANA	K V PRAKASH
25	O.S. 679/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	VARADARAJ <b>Vs</b> JAYAMMA	N.KUMAR

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26	O.S. 763/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	MANGALAMMA <b>Vs</b> RAJAGOPAL ALIAS GOPALAPPA	P.N VARADARAJA
27	O.S. 1007/2019 (SUMMONS)	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	VIJAYA BANK REP BY MANAGER <b>Vs</b> N. VEENA	P. ANAND
28	O.S. 1123/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	INDIRA REP BY SOMASHEKAR V S <b>Vs</b> ASHIRVADAM	M.L GOWDA
29	O.S. 1397/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	K N NARAYANA REDDY <b>Vs</b> KMK DEVELOPERS PVT LTD REP BY N MANJUNATHA REDDY	E. VENKATARAMI REDDY
30	O.S. 1443/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	B. PRATHAP CHANDRAN <b>Vs</b> THE AUTHIRIZED OFFICER AND CHEIF MANAGER LAKSHMI VILAS BANK	R. SRINIVAS
31	O.S. 1485/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	K.N. PAPE GOWDA <b>Vs</b> T.S. RAHULLA	G. PAPI REDDY
32	O.S. 1497/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	DAVID RAJ <b>Vs</b> MARIYAMMA	K. BHEEMANNA
33	O.S. 1515/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	RAMAKRISHNA B.C <b>Vs</b> MADHU A.	V. VANITHA DEVI
34	O.S. 1637/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	RAMESH <b>Vs</b> SRINIVAS ALIAS SEENAPPA	RAMESHA B.N
35	O.S. 1653/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	NARASIMHA ARMUGAM SOLINGHUR <b>Vs</b> SOFI SELVA KUMARI	HONAVA LAW CHAMBERS
36	O.S. 1715/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	SADASHIVA REDDY <b>Vs</b> B. ALPHONS	V. ANAND
37	O.S. 1753/2019 (SUMMONS) IA/1/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	B.V. JINESH KUMAR <b>Vs</b> RAZIYA BEGUM	SHANMUKHAPPA
38	O.S. 17/2020 (SUMMONS) IA/1/2020	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	M. GURUSIDAPPA <b>Vs</b> K. M. MAHALINGAPPA	D. MALLIKARJUNASWAMY
39	O.S. 29/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	GOVINDARAJU REP BY NAGARAJU M <b>Vs</b> K.G CHANDRASHEKAR	C, RAVIKUMAR

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40	O.S. 165/2020 (SUMMONS) IA/1/2020	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	SUNIEL N SHAH <b>Vs</b> VENKATAMMA	ANIL BABU C
41	O.S. 231/2020 (SUMMONS) IA/1/2020	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	LAKSHMAN REDDY <b>Vs</b> YESHODAMMA	H.S RAMAMURTHY
42	O.S. 517/2014 (NOTICE) IA/1/2014 IA/2/2014	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	M. INDRA <b>Vs</b> MARIYAPPA	J.V. PRAKASHA
43	Misc 9/2018 (NOTICE)	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	B.N. JAYAPRAKASH <b>Vs</b> GEORGE VARGHESE	M.K. MOHAN
44	O.S. 779/2018 (NOTICE) IA/1/2018 IA/2/2018	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	PURUSHOTHA B.K <b>Vs</b> THE BROTHERS OF THE HOLY CHRIST	H.,N GOPI MOHANA
45	Misc 57/2019 (NOTICE)	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	G NANJUNDAPPA <b>Vs</b> VARALAKSHMI	CAA
46	Misc 58/2019 (NOTICE)	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	V G HEGDE KATTE <b>Vs</b> HANUMANTHARAYAPPA	H AND P
47	Misc 64/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	MEHABOOB <b>Vs</b> S.BABU	V.N KUMAR AND ASSOCIATES
48	O.S. 551/2010 (HEARING) IA/1/2010	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	VELUMANI <b>Vs</b> S. K. RAMASWAMY	M. NAGARAJA
49	O.S. 1013/2014 (HEARING) IA/1/2014	<b>07-08-2020</b> <b>(10:00-11:00 AM)</b>	PUTTAPPA <b>Vs</b> G. GURUSWAMY	MATHRU ASSOCIATES
50	O.S. 839/2016 (HEARING) IA/1/2016	<b>07-08-2020</b> <b>(1.00- 2.00 PM)</b>	B.V.VENKATAPPA <b>Vs</b> YELLAMMA	H.N.KUMAR
51	O.S. 91/2013 (EVIDENCE.) IA/1/2013	<b>07-08-2020</b> <b>(1.00- 2.00 PM)</b>	T.SHANKAREGOWDA <b>Vs</b> K.S.SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY
52	O.S. 639/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	<b>07-08-2020</b> <b>(1.00- 2.00 PM)</b>	B.P.BABITHA <b>Vs</b> MUNIRAJU ALIAS UPENDRA	H.V.DEVARAJU AND OTHERS
53	O.S. 1185/2013 (EVIDENCE.) IA/1/2013	<b>07-08-2020</b> <b>(1.00- 2.00 PM)</b>	B. RAMANJINAPPA <b>Vs</b> R. GURURAJ	PRADEEP NAIK, K AND OTHERS

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54	O.S. 1201/2013 (EVIDENCE.) IA/1/2013 IA/2/2013 IA/3/2013	<b>07-08-2020</b> <b>(1.00- 2.00 PM)</b>	DHANALAKSHMI <b>Vs</b> PUTTAMMA	V. VISHWANATH
55	O.S. 1301/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	<b>07-08-2020</b> <b>(1.00- 2.00 PM)</b>	RAMYA P. <b>Vs</b> SARASWATHI	R.KRISHNA MURTHY AND OTHERS
56	O.S. 1599/2013 (EVIDENCE.) IA/1/2013	<b>07-08-2020</b> <b>(1.00- 2.00 PM)</b>	GEETHA <b>Vs</b> RAMANNA	K. MUNIRAJU
57	O.S. 1005/2014 (EVIDENCE.) IA/1/2014	<b>07-08-2020</b> <b>(1.00- 2.00 PM)</b>	B. C. NANDA <b>Vs</b> RAGHAVENDRA RAO	M.G.SATEESHA
58	O.S. 1239/2014 (EVIDENCE.) IA/1/2014	<b>07-08-2020</b> <b>(1.00- 2.00 PM)</b>	M.NARAYANASWAMY <b>Vs</b> V.SRINIVAS	H.M.G
59	O.S. 1389/2014 (HEARING) IA/1/2014	<b>07-08-2020</b> <b>(11:00-12:00 AM)</b>	PADMAVATHAMMA <b>Vs</b> SHARAD	B. R. PRAKASH
60	O.S. 461/2011 (ISSUES.)	<b>07-08-2020</b> <b>(11:00-12:00 AM)</b>	MUNIYAPPA <b>Vs</b> VENKATASWAMAPPA	CHANDRAPPA and ASSOCIATION
61	O.S. 1163/2012 (ISSUES.) IA/1/2012	<b>07-08-2020</b> <b>(11:00-12:00 AM)</b>	ANUSUYA. N. <b>Vs</b> NAGAMALLESHWARI	B. S. BYREGOWDA
62	O.S. 1443/2016 (ISSUES.) IA/1/2016	<b>07-08-2020</b> <b>(11:00-12:00 AM)</b>	JAYA BHARATHI <b>Vs</b> OPTIONS ADVERTISING REP BY R K N PILLAI	SUBBI REDDY
63	O.S. 1005/2009 (AMENDMENT) IA/1/2009	<b>07-08-2020</b> <b>(11:00-12:00 AM)</b>	RENUKARADHYA <b>Vs</b> V. BHANUMATHI	K. R. KUMAR and ANR.
64	O.S. 329/2013 (AMENDMENT) IA/1/2013 IA/2/2013	<b>07-08-2020</b> <b>(11:00-12:00 AM)</b>	PARVATH WADEYAR <b>Vs</b> PANDU KUMAR	G.M.SHIVA KUMAR
65	O.S. 1503/2013 (AMENDMENT) IA/1/2013	<b>07-08-2020</b> <b>(11:00-12:00 AM)</b>	PRADEEP BALIGA <b>Vs</b> K.S. SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY
66	O.S. 1127/2019 (AMENDMENT) IA/1/2019	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	MUNIYAMMA <b>Vs</b> RAJAMMA	K. VIJAYA KUMAR
67	O.S. 709/2004 (EVIDENCE.) IA/1/2004	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	B.NAGARAJU <b>Vs</b> BASAPPA	S.R.SRINIVASAMURTHY and S.P.SRINATH

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68	O.S. 293/2008 (EVIDENCE.) IA/3/2008 IA/1/2008 IA/2/2008	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	VASANTH KUMAR <b>Vs</b> K. DODDA LAKSHMAN	SATYAKI ASSOCIATES
69	O.S. 535/2010 (EVIDENCE.) IA/1/2010 IA/2/2010 IA/3/2010	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	K. SRINIVAS <b>Vs</b> SHANTHAMMA	BHARGAV and ANR.
70	O.S. 585/2010 (EVIDENCE.) IA/1/2010	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	T. K. DURAISWAMY <b>Vs</b> CHALUVARAJU	S. V. VENUGOPAL
71	O.S. 701/2010 (EVIDENCE.) IA/1/2010	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	SRINIVASA <b>Vs</b> DODDAPPAYANNA	B.V. RAMA MOORTHY
72	O.S. 599/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	SIWANI H J <b>Vs</b> KRISHNAPPA	KUMAR and KUMAR ADVOCATES
73	O.S. 769/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	M SUBRAMANI <b>Vs</b> E . SUBRAMANI	PRASAD REDDY. G.S
74	O.S. 1173/2011 (EVIDENCE.) IA/1/2011	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	AKKAYYAMMA <b>Vs</b> DODD PILLAMMA	BABU
75	O.S. 1225/2011 (EVIDENCE.) IA/1/2011	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	RADHAKRISHNA RAO <b>Vs</b> RADHAKRISHNA RAO	SRINIVASA GOWDA
76	O.S. 421/2012 (EVIDENCE.) IA/1/2012	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	V DEVANDRAPPA <b>Vs</b> P.R SATHYAVATHI	M.MOHAN KUMAR
77	O.S. 741/2012 (EVIDENCE.)	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	SUDHABAI S. KALKUNDRI <b>Vs</b> MALLIKARJUNA	MAHESH S. KAMMAR
78	O.S. 1193/2012 (EVIDENCE.) IA/1/2012	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	C. MUNIRAJU <b>Vs</b> MUNIVENKATAPPA	KRISHNA G.
79	O.S. 1267/2012 (EVIDENCE.)	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	BRIAN D SOUZA <b>Vs</b> ALBERT LOBO	ROHIH GOWDA
80	O.S. 1537/2012 (EVIDENCE.) IA/1/2012	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	SREERAMALU <b>Vs</b> CABLE SRINIVAS	K VENKATESH
81	O.S. 89/2013 (EVIDENCE.) IA/1/2013	<b>07-08-2020</b> <b>(12.00- 1.00 PM)</b>	M.DEVARAJ <b>Vs</b> K.S. SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY

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82	O.S. 339/2015 (EVIDENCE.) IA/1/2015	<b>07-08-2020</b> <b>(3.00- 4.00 PM)</b>	MASTHAN SAB <b>Vs</b> BHANU BEE	M.D. BASAVANNA AND OTHER ADVOCATES
83	O.S. 1001/2015 (EVIDENCE.) IA/1/2015	<b>07-08-2020</b> <b>(3.00- 4.00 PM)</b>	M.YARAB BASHA <b>Vs</b> NANJAMMA	BASAVARAJU BELAVANGALA
84	O.S. 223/2016 (DEFENCE EVIDENCE) IA/1/2016	<b>07-08-2020</b> <b>(3.00- 4.00 PM)</b>	S BASAVARAJU <b>Vs</b> V BASAVARAJU	LOKESH R
85	O.S. 959/2015 (ARGUMENTS) IA/1/2015	<b>07-08-2020</b> <b>(3.00- 4.00 PM)</b>	N.SUBRAMANI <b>Vs</b> NAGAMMA	D.N.ARUNKUMAR
86	O.S. 379/2016 (ARGUMENTS) IA/1/2016	<b>07-08-2020</b> <b>(3.00- 4.00 PM)</b>	T.Y.GOVINDAPPA <b>Vs</b> RAJANNA	SANTHOSH.P
87	O.S. 451/2018 (ARGUMENTS) IA/1/2018 IA/2/2018	<b>07-08-2020</b> <b>(3.00- 4.00 PM)</b>	SELLADURAI SELLAPAAN <b>Vs</b> G. OMPRAKASH	RAMESH ADITHYA
88	O.S. 345/2016 (APPEARANCE OF PARTY) IA/1/2016	<b>07-08-2020</b> <b>(3.00- 4.00 PM)</b>	MANJULA <b>Vs</b> K.THYAGARAJU	M.S.PRAKASH.
89	O.S. 37/2012 (A.D.R) IA/1/2012	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	MUNIYAPPA NAIDU <b>Vs</b> VENKATESHA	S.SHAKER SHETTY
90	O.S. 775/2014 (A.D.R) IA/1/2014	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	RANGANATH <b>Vs</b> RUKMINIYAMMA	C. NANJE GOWDA
91	O.S. 781/2014 (A.D.R) IA/1/2014	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	P. B. SHIVAKUMAR <b>Vs</b> P. R. CHANDRASHEKAR	R. SHYAMA
92	O.S. 987/2014 (A.D.R) IA/1/2014 IA/2/2014	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	RAJANNA <b>Vs</b> THE TAHSILDAR	M.MUDDAYYA AND OTHERS
93	O.S. 495/2018 (A.D.R) IA/1/2018 IA/2/2018	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	K K CHACKO <b>Vs</b> RADHAMMA	DILRAJ ROHIT SEQUEIRA
94	O.S. 561/2018 (A.D.R) IA/1/2018	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	VIKAS CHATURVEDI <b>Vs</b> S. BHASKAR	S.D VIJAYA LAKSHMI
95	O.S. 683/2018 (A.D.R) IA/1/2018 IA/2/2018	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	RAJASHEKAR <b>Vs</b> HANUMAKKA	IMBRAN PASHA
96	O.S. 919/2018 (A.D.R) IA/1/2018	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	ASHOK KUMAR <b>Vs</b> RAJANNA	D VENUGOPAL

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
97	O.S. 1539/2018 (A.D.R) IA/1/2018 IA/2/2018	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	A.A. DAKSHINAMURTHY <b>Vs</b> SYED JAFFAR	A CHANDRACHUD
98	O.S. 435/2019 (A.D.R) IA/1/2019 IA/2/2019	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	JAYAMMA <b>Vs</b> K. VENKATESH BABU	BHASKAR D.
99	O.S. 543/2019 (A.D.R) IA/1/2019	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	AYYANNA <b>Vs</b> K L SANTOSH	SHANKARACHAR. S
100	O.S. 591/2019 (A.D.R) IA/1/2019	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	ARUNA NICHANI <b>Vs</b> P.K. SHIVAKUMAR	S.V GIRIDHAR
101	O.S. 629/2019 (A.D.R) IA/1/2019	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	SRINIVASA MURTHY <b>Vs</b> M. LAKSHAMAN	A. HANUMANTHAPPA
102	O.S. 993/2019 (A.D.R) IA/1/2019	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	K.M NANJAPPA <b>Vs</b> J. RANGASWAMY	N. AND N
103	O.S. 909/2010 (CALL ON) IA/1/2010 IA/2/2010	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	PATALAPPA <b>Vs</b> MUNYIAPPA	N. CHANNAKRISHNAPPA
104	O.S. 387/2012 (CALL ON) IA/1/2012	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	KUMUDA C. R. <b>Vs</b> RADHA	K.V. VENKATESH
105	O.S. 845/2017 (OBJECTIONS) IA/1/2017	<b>07-08-2020</b> <b>(4.00- 5.00 PM)</b>	K P KRISHNA MURTHY <b>Vs</b> M S PUTTAREVAIAH	C H RAMESHA
106	O.S. 775/2018 (AMENDMENT) IA/1/2018	<b>07-08-2020</b>	SHIRADI SAI LAYOUT OWNERS WELFARE ASSOCIATION REP BY ITS PRESIDENT <b>Vs</b> HOUSE OF HIRANANDANI REP BY SUADELA CONSTRUCTIONS	C. NARAYANASWAMY
107	O.S. 1185/2014 (A.D.R) IA/1/2014 IA/2/2014 IA/3/2014	<b>07-08-2020</b>	V. A. NAVEEN <b>Vs</b> M. G. RAJAKUMAR	A. CHANDRACHUD
108	O.S. 1647/2014 (A.D.R) IA/1/2014 IA/2/2014	<b>07-08-2020</b>	M GOPI <b>Vs</b> P SHUKLADEVI	N.R.R AND OTHERS
109	O.S. 39/2015 (A.D.R) IA/1/2015	<b>07-08-2020</b>	R.SUDARSHANA <b>Vs</b> M.RAMESH	A AND M LEGAL



**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 01-07-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
110	O.S. 385/2018 (A.D.R) IA/1/2018	<b>07-08-2020</b>	.G. OMPRAKASH <b>Vs</b> CHALLADORAI	A, VENKATA REDDY

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